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Crl.A.No. 889 OF 2001
ITEM NO.104 COURT NO.09 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.889 OF 2001@@
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CENTRAL BUREAU OF INVESTIGATION ... APPELLANT(S)

VERSUS

ASHIQ HUSSAIN FAKTOO & ORS. ... RESPONDENT(S)

(With office report)

Date: 27/11/2002. This/These matter(s) were called on for hearing today.@@
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CORAM:

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s) Mr. Mukul Rohtagi, ASG
Mr. A. Mariarputham, Adv.
Mr. P. Parmeswaran, Adv.

For Respondent(s) Mr. B.B. Singh, Adv.
Mr. Muzaffar Paray, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I....T.....T.....T.....T.....T....J.
.SP2
Mr. A. Mariarputham, learned counsel appearing in support of the appeal made his submissions from 2.30 P.M. to 3.00 P.M. Thereafter, Mr. B.B. Singh, learned counsel for the respondents commenced his arguments and had not concluded till 4.00 P.M. when the Court rose for the day leaving the matter as part-heard.
.SP1

(K.K. Chawla) (Radha R. Bhatia)@@
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Court Master Court Master